

GOVERNMENT OF INDIA  
MINISTRY OF PLANNING

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2780**  
TO BE ANSWERED ON 03.08.2022

**REVIEW OF CENTRALLY SPONSORED SCHEMES**

**2780. SHRI PARTHIBAN S.R.:**

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has reviewed from time to time the Centrally Sponsored Schemes (CSSs) implemented by the States to evaluate the achievement made against the set targets;
- (b) if so, the details and the results thereof, year, scheme and State-wise for the last five years;
- (c) whether there is any provision for imposing penalty on the non-performing States under the various schemes and if so, the details thereof; and
- (d) the details of the proposed reforms/corrective measures along with the time by which the said reforms/ corrective measures are likely to be taken?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

**(RAO INDERJIT SINGH)**

- (a) & (b): Monitoring and evaluation of schemes under the Central Government is an ongoing process. The Government set up the Development Monitoring and Evaluation Office (DMEO) in 2015 as an attached office of NITI Aayog to strengthen outcome-focused monitoring and evaluation of Central Government programmes, policies and schemes. Based on the request made by the Ministry of Finance, DMEO, NITI Aayog launched evaluation of Centrally Sponsored Schemes in 2019. The 28 umbrella schemes and their component parts were evaluated, covering a large number of the implementing States. The focus of the evaluation was not to bring out State-wise conclusions, but to give feedback to the implementing Ministries and to the Ministry of Finance at the end of the period of the Fourteenth Finance Commission. The evaluation findings were shared with the Ministry of Finance and implementing Ministries.

(c) In India's co-operative federal framework, fostering effectiveness of programme implementation is not driven by a system of penalties. Nonetheless, commitment of the State Governments to successfully implement the Centrally sponsored schemes is critical to ensure continuity and impact of schemes.

(d) Evaluation findings were utilized to rationalize and decide on the contours of Centrally sponsored schemes for the period of the Fifteenth Finance Commission. Periodic outcome monitoring by the Government also facilitates mid-course corrections. The Government is committed to strengthening the monitoring and evaluation eco-system in the country on the basis of a strong data architecture, supplemented by strong statistical systems.

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